

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 7th August, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 359/2018 (Earlier O.A. No.19/2018)	M/s R. B. Traders Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra & Mr. Daleep Dhyan, Adv. for R-2 Mr. B. V. Niren, Adv. for CGWA
FOR COMPLETION OF PLEADINGS			
2.	Execution Application No. 52/2017 IN O. A. No. 66/2014	Deepak Jain Vs. Bahadur Khan	Mr. Deepak Jain, Applicant in person Mr. Manoj Kr. Sharma, Adv. Ms. Talha A. Rehman, Adv. for R-5 Mr. Pradeep Misra, Adv. for R-6 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Amit Tiwari, Adv. for State of UP
3.	Original Application No. 822/2017 (M.A. No. 1566/2017)	Mahesh Chandra Sharma Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. Sharad Chauhan, Adv. for R-3 & 6 Mr. Pradeep Misra, Adv. for R-4 Mr. Gaurav Agarwal, Adv. for R-7 & 8 Mr. Suresh Chandra Yadav, Adv. Mr. Ajit Sharma, Adv. Mr. Satish Kumar, Adv. for CPCB Mr. J. K. Gupta, Adv.
4.	Original Application No. 28/2018 (M.A. No. 63/2018)	Narender Singh & Anr. Vs. Union of India & Ors.	Mr. Manoj V. George & Ms. Shilpa Liza George, Adv. for Applicant Mr. I. K. Kapila, Adv. Mr. Prashant Bezboruah, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. Ms. Sakshi Popli, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA
5.	Execution Application No. 29/2018 IN O. A. No. 386/2016	Society for Protection of Culture, Heritage, Environment, Traditions and Promotion of National Awareness Vs. National Highway Authority of India & Ors.	Mr. Anil Sood & Ms. Madhumita Singh, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-6 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for Rajasthan MVKini, Law Firm

6.	Execution Application No. 34/2018 IN O. A. No. 253/2015	Janab Mangisuddin Vs. State of U.P. & Ors.	Mr. R. Venkataraman, Adv. for Applicant Mr. Bhanwar Pal Singh, Adv. for R-1, 5, 6&7 Mr. Pradeep Misra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for GDA Ms. Priyanka Swami, Adv. for GNN Mr. Rajesh Raina, Adv. for UPSIDC
7.	Execution Application No. 36/2018 IN O. A. No. 181/2017	Ashirwad Stone Crusher Vs. Central Pollution Control Board & Anr.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Mr. Rajesh K. Singh, Adv. for MoEF Mr. Pradeep Misra, Adv. for UPPCB
8.	Execution Application No. 37/2018 IN M. A. No. 18/2018 IN O.A. No. 676/2017 (M.A. No. 997/2018)	M/s. SSM Builders & Promoters Vs. Union of India & Ors.	Mr. R. Chandrachud, Adv. for Applicant Ms. Sakshi Popli, Adv. for SEIAA, TN Mr. Rahul Pratap, Adv. for MoEF Mr. R. Rakesh Sharma, Adv. for State of TN & TNSPCB Mr. Rohit Raj Sachdeva, Adv.
9.	Appeal No. 62/2018 (M.A. No. 726/2018)	Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors.	Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Dhruv Pal, Adv. for R-2 Ms. Vanita Bhargava, Adv. for R-3
10.	Original Application No. 173/2018 (Earlier O.A. No. 89/2017 (EZ))	Sudarsan Das Vs. State of West Bengal & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Madhumita Bhattacharjee, Adv. for State of West Bengal Mr. Soumyajit Pani, Adv. for Odisha Mr. A. K. Prasad, Adv. Ms. Sunita Bhardwaj, Adv.
11.	Original Application No. 205/2018	Mohit Paper Mills Ltd. Vs. Uttar Pradesh Pollution Control Board & Anr.	Mr. Pinaki Misra, Sr. Adv. with Mr. A. A. Aron, Adv. for Applicant Mr. Pradeep Mishra, Adv. for R-1 Mr. Raj Kumar, Adv. for CPCB
12.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal,
13.	Original Application No. 247/2018	Ashok Singh Vs. State of U.P. & Ors.	Mr. Tejaswi Kumar Pradhan, Adv. for Applicant Ms. Deep Shikha Bharati, Adv. for UP Dr. Sandeep Singh, Adv. Mr. Pradeep Misra, Adv. for R-3 Mr. Akash Dixit, Adv. for R-4
14.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4, 9 to 12 Mr. Gigi C. George, Adv. for MoEF & CC
15.	Original Application No. 380/2018	Park Avenue Plot Holders Welfare Society & Anr. Vs. Union of India & Ors.	Mr. Raman Yadav, Adv. for Applicant Mr. Rajkumar, Adv. for CPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Pradeep Misra, Adv. for UPPCB Mr. Rachit Mittal, Adv. for R-7

16.	Original Application No. 442/2018 (M.A. No. 815/2018) (Earlier O. A. No. 144/2017 (CZ))	Ramhari Pandey Vs. The Collector, District Bhind, M.P. & Ors.	Mr. Rahul Verma, Adv. for Applicant Mr. V. K. Shukla, Adv. for State of M.P.
FOR HEARING			
17.	Original Application No. 58/2013 (M.A. No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
18.	Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
19.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
20.	Original Application No. 145/2015 (M.A. No. 1259/2016, M.A. No. 1166/2017, M.A. No. 1170/2017 & M.A. No. 586/2018)	Umashankar Patwa & Anr. Vs. Union of India & Ors. (Earlier titled as D.K. Joshi Vs. Union of India & Ors.)	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Ms. Deep Shikha Bharathi, Adv. for UP Mr. Pradeep Mishra, Adv. for R-3 Ms. Antima Bazaz, Adv. for R-6 Ms. Rachana Joshi Issar, Adv. for R-7 & 8 Mr. I.K. Kapila, Adv. for UP Jal Nigam Mr. Ajit Sharma, Adv. for R-12 Mr. Rajendra Prasad Saxena, Adv. Mr. Shivendu Gaur, Adv. for Noticee No. 4 Mr. A. D. N. Rao, Adv. Mr. Raj Kumar, Adv. for CPCB Ms. Meenakshi Arora, Adv. Mr. Bibhav Vatika, Adv. for Noticee Mr. Soumyajit Pani, Adv. Mr. Shaurya Sahay, Adv.

			Mr. Shantanu Bansal, Adv. for PS & PH Mr. Tanmaya Mehta, Adv. Mr. Piyush Singh & Mr. Rajeev Saxena, Adv. Mr. Prafulla K. Behra, Adv. for Noticee No.5 Dr. Rajeev Sharma, Adv. Mr. Sameer Singh & Shweta Jain, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Sanjay Upadhyay, Adv. Mr. B. V. Niren, Adv. Mr. Abhindra Maheshwari, Adv. PSP Legal Mr. Arjun Pant, Adv.
21.	Original Application No. 311/2015	Devendra Singh Bholey Vs. UOI & Ors.	Mr. S. K. Dubey & Mr. Rajmangal Kumar, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Sharad Chauhan, Adv. for R-2, 5 & 6 Dr. Sandeep Singh, Adv. for State of UP Mr. Rakesh Taneja, Adv. for R-7 Ms. Antima Bazaz, Adv. for R-8 Mr. Nikhil Nayyar, Adv. for R-9 & 10 Mr. Rahul Pratap, Adv.
22.	Original Application No. 309/2016	Indian Council for Enviro-Legal Action (ICELA) Vs. Ministry of Environment, Forest & Climate Change & Ors.	Mr. M. C. Mehta & Ms. Katyayni, Adv. for Applicant Mr. Divya Prakash Pande, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Raj Kumar, Adv. for CPCB Mr. Shlok Chandra, Adv. for CPCB Mr. Pradeep Mishra, Adv. for UPPCB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Narender Pal Singh, Adv. Mr. Varun Thakur, Adv. for NMCG
23.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF Mr. Divya Prakash Pandey, Adv. for MoEF Mr. Vikas Malhotra, Adv. Mr. D. K. Thakur, AAG & Ms. Seema Sharma, DAG for State of HP Mr. Nikhil Nayyar, Adv. for APPCB & TSPCB
24.	Original Application No. 400/2016	Kendriya Samaj Seva Samiti (Regd.) Vs. Principal Secretary Forest, Govt. of M.P. & Ors.	Mr. V. K. Shukla & Mr. Anchal Mehrotra, Adv. for Applicant Mr. Sharad Chauhan, Adv. for State of UP Mr. B. V. Niren, Adv. Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rajkumar, Adv. for CPCB
25.	Original Application No. 500/2016 (M.A. No. 953/2016, M.A. No. 849/2017, M.A. No. 187/2018, M.A. No. 558/2018, M.A. No. 699/2018 & M.A. No. 1179/2018)	Krishan Kumar Vs. Chief Secretary, Govt. of NCT, Delhi & Ors.	Mr. Sanjeev Gupta & Mr. Reahul Pandey, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1-5 Mr. Ankit Verma, Adv. for State of UP Ms. Puja Kalra, Adv. for North MCD Mr. Rajkumar, Adv. with Mr. Bhupender Kumar, LA for CPCB Mr. Dinesh Jindal, LO for DPCC Mr. Akhil Sachar, Adv.

26.	Original Application No. 594/2016 (M.A. No. 1133/2016, M.A. No. 1218/2016 & M.A. No. 460/2017)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Mukul Singh, Adv. for MoEF & CC Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. B. V. Niren, Adv. for CGWA Ms. Deep Shikha Bharti, Adv. State of UP Mr. M. P. Shorawala, Adv. for R-7 Mr. Anvesh Verma, Adv. Mr. S. K. Bhattacharya, Adv. Mr. Ishwer Singh, Adv. for NMCG Mr. Attin Shankar Rastogi, Adv. Dr. C. V. Dharma, Adv. Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. Mr. Amit Khemka, Adv. Mr. Varun Thakur & Mr. Brajesh Pandey, Advs. for NMCG Mr. Nikhil Borwankar, Adv.
27.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No. 937/2018, M.A. No. 1163/2018 & M.A. No. 1226/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Advs. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv.
28.	Execution Application No. 05/2017 (M.A. No. 540/2017) IN O.A. No. 13/2015	Dr. Amarjit Singh Nalwa & Ors. Vs. The state of NCT Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 to 7 Ms. Puja Kalra, Adv. for South MCD Mr. Munawwar Naseem, Adv. Ms. Mumtaz Ahmed & Mr. Brij Lal, Advs. Mr. Pankaj Mishra, Adv. Mr. Pankaj Kumar Singh, Adv.
29.	Execution Application No. 22/2017 IN O.A. No. 327/2015	Doaba Paryavaran Samiti Vs. Union of India & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Ms. Deep Shikha Bharti, Adv. for UP Mr. Manish Kumar, Adv. for State of HP
30.	Execution Application No. 42/2017 IN O.A. No. 602/2017	Rajender Singh & Anr. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1, 4 & 5 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. B. V. Niren, Adv. for CGSC

31.	Original Application No. 96/2017 (M.A. No. 138/2017, M.A. No. 357/2017, M.A. No. 403/2017, M.A. No. 854/2017 & M.A. No. 01/2018)	SND Public School, Palwal Vs. State of Haryana & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 3 Mr. Raman Yadav, Adv. (LC)
32.	Original Application No. 521/2017 (M.A. No. 1052/2017)	Federation of Association of Apartment Owners, Ghaziabad Vs. State of U.P. & Ors.	Mr. Prashant, Adv. for Applicant Mr. I. K. Kapila, Adv. for UP Jal Nigam Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for UPPCB Dr. Sandeep Singh, Adv. for State of UP Mr. Vishwajit Singh, Adv. for GNN Mr. Raman Yadav, Adv. for GDA Mr. Gautam Singh, Adv.
33.	Original Application No. 680/2017 (M.A. No. 1335/2017)	Rajpal Vs. Mines and Geology Department, Govt. of Haryana & Ors.	Mr. Shanmuga Patro, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 6 Ms. Ritwika Nanda, Adv. for R-7 Mr. Manoj Chauhan, Adv. for R-8 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
34.	Original Application No. 776/2017 (M.A. No. 226/2018) (Earlier O.A.No. 177/2017)	Ashwini Kumar & Anr. Vs. Central Pollution Control Board	Mr. Raj Kumar, Adv. for CPCB Mr. Pradeep Misra, Adv. for UPPCB Mr. Pinaki Misra, Sr. Adv. with Mr. Anubhav Anand Aron, Adv. Mr. B. V. Niren, Adv. for CGWA Mr. S. A. Zaidi, Adv. Mr. Anunaya Mehta, Adv. Mr. Divya Prakash Pande, Adv. Mr. Manish Kumar, Adv. for State of HP Mr. A. A. Aron, Adv. Mr. Deep Shikha Bharati, Adv. for State of UP
35.	M.A. No. 1126/2017 IN Original Application No. 35/2014 (T _{HC})	Bhanwara Ram IN Ganpat Ram Mirdha Vs. State of Rajasthan & Ors.	Mr. Rishabh Sancheti & Mr. Dhruv Sharma, Adv. for Applicant Mr. Raj Kumar, Adv. for CPCB Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Ms. Sakshi Popli, Adv. for DPCC Mr. S. A. Zaidi, Adv. Mr. Rahul Khurana, Adv. Mr. Ankit Anandraj Shah, Adv.
36.	Appeal No. 29/2018 (M.A. No. 296/2018) (Earlier Appeal No. 111/2017 (WZ))	Benaulim Civic & Social Forum Vs. Triumph Realty Pvt. Ltd. & Ors.	Ms. Mridula Vijairaghavan & Mr. Siddharth Nayak, Adv. for Applicant in M.A. Mr. Anubhav Anand Aron, Adv.
37.	Original Application No. 81/2018	Raghunath Singh Vs. Union of India & Ors.	Mr. Sandeep Mishra, Ms. Isha Arora, Adv. for Applicant Mr. B. V. Niren, Adv. for R-2 Mr. Keshav Mohan, Adv. for MoEF Mr. Gigi C. George, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 to 8 Mr. Balendu Shekhar, Adv. for CPCB Mr. P. N. Puri, Adv. for R-9 Mr. Rajeev Aggarwal, Adv. for R-10

38.	Original Application No. 161/2016 (M.A. No. 718/2016, M.A. No. 1093/2016, M.A. No. 81/2017, M.A. No. 376/2017, M.A. No. 1193/2017, M.A. No. 1446/2017, M.A. No. 1448/2017, M.A. No. 1549/2017, M.A. No. 1560/2017, M.A. No. 1561/2017, M.A. No. 76/2018, M.A. No. 93/2018, M.A. No. 112/2018, M.A. No. 113/2018, M.A. No. 114/2018, M.A. No. 124/2018, M.A. No. 125/2018, M.A. No. 126/2018, M.A. No. 127/2018, M.A. No. 129/2018, M.A. No. 188/2018, M.A. No. 194/2018, M.A. No. 200/2018, M.A. No. 272/2018, M.A. No. 348/2018, M.A. No. 384/2018, M.A. No. 385/2018, M.A. No. 576/2018, M.A. No. 577/2018, M.A. No. 818/2018, M.A. No. 819/2018, M.A. No. 831/2018, M.A. No. 888/2018, M.A. No. 889/2018, M.A. No. 890/2018, M.A. No. 891/2018, M.A. No. 894/2018, M.A. No. 895/2018, M.A. No. 896/2018, M.A. No. 897/2018, M.A. No. 930/2018, M.A. No. 931/2018, M.A. No. 962/2018, M.A. No. 1031/2018, M.A. No. 1067/2018 M.A. No. 1171/2018, M.A. No. 1172/2018, M.A. No. 1173/2018, M.A. No. 1174/2018, M.A. No. 1175/2018, M.A. No. 1176/2018 & M.A. No. 1177/2018)	Dr. Amandeep Aggarwal Vs. State of Punjab & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. S. K. Bhattacharya, Amicus Curiae Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Naginder Beniwal, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 Mr. A.D.N. Rao, Adv. for R-6 Mr. S. B. Upadhyay, Sr. Adv. with Mr. Manish Kumar Saran, Adv. Mr. Saurabh Mishra, Adv. for DFCCIL Mr. D. Rajeshwar Rao, Adv. Mr. A. R. Takkar, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv. Mr. Ankur Sharma & Mr. A. R. Takkar, Adv. Mr. A. Mariarputham, Sr. Adv. with Mr. Avneesh Arputham, Adv. & Mr. A. Mariarputham, Sr. Adv. Mr. Hemant Saini & Mr. Alok Gupta Adv. Mr. Raj Kumar, Adv. for CPCB Mr. Om Prakash, Adv. for Railways Mr. Shubham Bhalla, Adv. M.V. Kini Law Firm TRS Law Offices Mr. I. K. Kapila, Adv. Mr. Ajit Kumar, Adv. Mr. H. M. Singh, Adv. Mr. Sandeep Mishra, Adv. Mr. Nikhilesh Kumar, Adv. Mr. Naveen Chaudhary, Adv. Mr. Shreshtha Kumar, Adv. Ms. Anusha Nagarajan, Adv.
39.	Original Application No. 162/2016 (M.A. No. 640/2016 & M.A. No. 994/2016)	Peacock Environment & Wild Life Protection Society Vs. State of Punjab	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Naginder Beniwal, Adv. Mr. Kamal Jeet Singh, AAG for Punjab Govt. Mr. Anil Grover, AAG for R-2 Mr. A.D.N. Rao, Adv. for PCCB Mr. Saurabh Mishra, Adv. for DFCC Mr. D. Rajeshwar Rao, Adv. Mr. Dhruv Pal, Adv. Ms. Aprajita Mukherjee, Adv.

Date : 7th August, 2018
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
40.	Original Application No. 805/2017 (M.A. No. 65/2018 & M.A. No. 229/2018)	Kshitij Agnihotri Vs. Ministry of Environment, Forest and Climate Change & Ors.	Mr. Arvind Kumar Shukla & Mr. Nihal Ahmad, Advs. for Applicant Mr. Amit Kumar, Adv. Mr. Bhanwar Pal Singh Jadon, Adv. for UP Mr. Vivek Gupta, Adv. for R-5 & 6 Mr. Sanjay Upadhyay, Adv. Mr. Pradeep Misra, Adv. Mr. Kumar Abhishek, Adv. for MoEF

For orders, cause list and other information please visit our website: www.greentribunal.gov.in